

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 37524/2016

MUNICIPAL COMMISSIONER, AGRA NAGAR NIGAM & ANR. Petitioner(s)

VERSUS

VODAFONE SOUTH LTD. & ANR.

Respondent(s)

(list all the matters before registrar court on 11.07.2017 as per R/P dated 28.04.2017)

WITH

SLP(C) No. 3495/2017 (XI)
SLP(C) No. 5073/2017 (XI)
SLP(C) No. 5469/2017 (XI)
SLP(C) No. 5471/2017 (XI)
SLP(C) No. 5473/2017 (XI)
SLP(C) No. 3499/2017 (XI)
SLP(C) No. 6413/2017 (XI)
SLP(C) No. 5476/2017 (XI)
SLP(C) No. 5470/2017 (XI)
SLP(C) No. 5472/2017 (XI)
SLP(C) No. 5468/2017 (XI)
SLP(C) No. 3498/2017 (XI)
SLP(C) No. 6928/2017 (XI)
SLP(C) No. 3497/2017 (XI)
SLP(C) No. 5074/2017 (XI)

Date : 31-07-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr.Ajit Sharma, AOR

For Respondent(s)

Mr.Rahul Sateerja,Adv.
Ms.B. Vijayalakshmi Menon, AOR

Mr.S.S.Kumar,Adv.
Mr.Merusagar Samantaray, AOR

Mr.Vidit Monga,Adv.
Mr.Abhishek Garg,Adv.
Mr.Vikas Upadhyay, AOR

Mr.Pallav Pandey,Adv.
Mr.P. V. Yogeswaran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Id.counsel for all the appearing respondents, who have not filed the counter affidavit so far, may file it within four weeks.

In SLP(C) No.37524/2016 file not received.

List the matter again on 12.09.2017.

SANJAY PARIHAR
Registrar

SB